

Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

(2) A statement (in English and Hindi) giving reasons for the delay in laying the document mentioned at (1) (i) (a) above.

[Placed in Library. See No. LT-1691/80 for (1) and (2)]

II. A copy each of the following papers:—

(i) (a) First Annual Report and Accounts of the Tripura Forest Development and Plantation Corporation Limited, Agartala, for the year ended the 31st March, 1977, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon (in Hindi).

(b) Review (in English and Hindi) by Government on the working of the Corporation.

(ii) Statement (in English and Hindi) giving reasons for the delay in laying the document mentioned at (i) (a) above.

[Placed in Library. See No. LT-1692/80 for (i) and (ii) above]

III. A copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture and Co-operation) Notification G.S.R. No. 656(E), dated the 18th November, 1980, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-1743/80].

**Report and Accounts (1979-80) of the Khuda Bakhsh Oriental Public Library, Patna**

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Annual Report and

Audited Accounts of the Khuda Bakhsh Oriental Public Library, Patna, for the year 1979-80, together with the Review on the working of the Library, under sub-section (2) of section 22 of the Khuda Bakhsh Oriental Public Library Act, 1969. [Placed in Library. See No. LT-1750/80.]

**1. Audit Report and Accounts (1975-76 and 1976-77) and Report (1979-80) of the Rashtriya Sanskrit Sansthan, Delhi and related papers.**

**2. Report and Accounts (1979-80) of the Raja Ram Mohan Roy Library Foundation, Calcutta and related papers.**

SHRIMATI SHEILA KAUL: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

I. (i) Audit Report of the Annual Accounts of the Rashtriya Sanskrit Sansthan, Delhi, for the year 1975-76.

(ii) Audit Report on the Annual Accounts of the Rashtriya Sanskrit Sansthan, Delhi, for the year 1976-77.

(iii) Statement giving reasons for the delay in laying the documents mentioned at (i) and (ii) above.

(iv) Annual Report of the Rashtriya Sanskrit Sansthan, Delhi, for the year 1979-80, together with a statement by Government accepting the Report.

(v) Statement giving reasons for the delay in laying the Audited Accounts of the Rashtriya Sanskrit Sansthan, Delhi, for the years 1977-78, 1978-79 and 1979-80.

[Placed in Library. See No. LT-1697/80 for (i) to (v) above].

II. Eighth Annual Report and Audited Accounts of the Raja Ram Mohan Roy Library Foundation,

Calcutta, for the year 1979-80, together with Review by Government on the working of the Library.

[Placed in Library. See No. LT-1694/80].

**Report and Accounts (1979-80) of the Hindustan Aeronautics Limited, Bangalore and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

(i) Seventeenth Annual Report and Accounts of the Hindustan Aeronautics Limited, Bangalore, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1752/80 for (i) and (ii) above].

**Report and Accounts (1979-80) of the National Research Development Corporation of India, New Delhi and related papers**

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

(i) Twenty-sixth Annual Report and Accounts of the National Research Development Corporation of India, New Delhi, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1753/80 for (i) and (ii) above].

**Report and Accounts (1979-80) of the Hindustan Fertilizer Corporation Ltd., New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

(i) Second Annual Report and Accounts of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-1754/1980].

**The Sugar (Price Determination for 1980-81 Production) Amendment Order, 1980**

RAO BIRENDRA SINGH): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy (in English and Hindi) of the Ministry of Agriculture (Department of Food) Notification G.S.R. No. 694(E)/Ess.Com./Sugar, dated the 15th December, 1980, publishing the Sugar (Price Determination for 1980-81 Production) Amendment Order, 1980.

[Placed in Library. See No. LT-1705/80].

**The Open Lines (Railways in India) General Amendment Rules, 1970**

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): Sir, I beg to lay on the Table a copy (in English and